

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(20) C.P.(I.B)-419/7/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: Supermax International Pvt. Ltd.
V/s
Supermax Personal Care Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of Insolvency & Bankruptcy Code,
2016.

ORDER

1. Present Learned Senior Advocates from both the sides.
2. Stated that proceedings of Arbitration are in progress and next compliance is to be made by 07.09.2018. *mes*
3. As a consequence the Petition under section 7 for admission is adjourned to **22.10.2018** at **2.30 PM**.
4. A Miscellaneous Application CA 601/2018 is to be placed for due consideration on next date of hearing. Registry is directed accordingly.

SD/-

M.K. SHRAWAT
Member (Judicial)

27.08.2018.
HHS